

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1646

ANSWERED ON:07.03.2001

SUPER CYCLONE IN ORISSA

AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO;PRASANNA KUMAR PATASANI;TRILOCHAN KANUNGO

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the number of loss of lives due to the Super Cyclone that hit Orissa in October, 1999;
- (b) the estimated loss of property in respect to Houses, standing crops, live stocks, road communication and other types of losses;
- (c) the requirement of funds asked for by the State Government for rehabilitation and reconstruction in the cyclone affected areas;
- (d) the amount of assistance provided by the Central Government so far under different Heads other than normal grant;
- (e) the extent of expenditure incurred by the Government of Orissa so far out of the total Central assistance provided for the State Government for the purpose;
- (f) the other proposals submitted by the State Government to the Centre for reconstruction and rehabilitation in the cyclone hit area including that of waiving/deferment of loans by the Union Government; and
- (g) the response of the Union Government to the request of State Government so far?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD Y. NAIK)

- (a) & (b) As per reports received from the Government of Orissa, about 9900 human lives were lost and 4.5 lakh livestock perished. Also damage was caused to about 18.28 lakh houses and cropped area in 18.86 lakh ha.
- (c) & (d) The State Government had demanded additional Central assistance of Rs.6227.59 crore in the wake of the Super cyclone. Assistance of Rs. 828.15 crore was released from the National Fund for Calamity Relief(NFCR) in the wake of floods and the cyclones.
- (e) The State Government has not reported details of expenditure incurred.
- (f) & (g) It is primarily the responsibility of the State Government to provide relief to the affected people in the wake of natural calamities. The Central Government also supplements the efforts of the State by way of logistic and financial support. In the wake of super cyclone, the relief material was exempted from excise duty and Banks were advised for rescheduling of loans, additional loans including consumption loan etc.